

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

13. C.P. 4312/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.03.2021**

NAME OF THE PARTIES: Ashok Kumar Premchand Pandey
V/s
Telebuild Construction Pvt Ltd & ORS

SECTION 66 & 169 OF COMPANIES ACT, 2013

ORDER

Mr. Shazed Khajodia, counsel for the petitioner and Mr. Pulkit Sharma,
counsel for the respondent are present through virtual hearing.

RoC is directed to file Supplementary Report before the next date of hearing.

List this matter on 06.05.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V SUBBA RAO
Member (Judicial)